GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS

LOK SABHA UNSTARRED QUESTION NO.891 TO BE ANSWERED ON 21ST NOVEMBER, 2016

SETTING UP OF KISAN SEVA KENDRAS

891. SHRI G. HARI:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Corporation Limited (IOCL) has set up 6500 Kisan Seva Kendras in rural and remote areas of the country and if so, the details thereof, State/UT-wise;
- (b) whether the IOCL has signed a Memorandum of Understanding with State Bank of India to engage as business correspondents and if so, the details thereof; and
- (c) the manner and extent of which the farmers are likely to be benefitted the said tie-up?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Indian Oil Corporation Limited (IOCL) has set up 6811 Kisan Seva Kendras (KSKs) in rural and remote areas in the country as on 01-10-2016. The State/UT wise details are given in **Annexure**.
- (b) & (c) A Memorandum of Understanding (MoU) has been signed between IOCL and State Bank of India (SBI) on 13-07-2016 to set up SBI Customer Service Point at IOCL's KSK by appointing KSK dealers as Business Correspondents of SBI.

SBI has launched a scheme called Customer Service Point which is operated by appointing Business Correspondent. Business Correspondent as an intermediary provides banking services to financially excluded population at affordable cost such as opening of Small Accounts (SB), Flexi Recurring Deposit, Special Term Deposit, Over Draft, Cash Deposits/Withdrawals/deposit in Loan accounts, Remittances, other services, Pradhan Mantri Jeevan Jyoti Bima Yojana, Pradhan Mantri Jeevan Suraksa Yojana, Atal Pension Yojana, Direct Benefit Transfer, Immediate Payment Service, Insurance Products etc. SBI will utilize its network to reach various banking services through Business Correspondent at IOCL KSK.

ANNEURE

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 891 asked by Shri G. Hari, Hon`ble MP regarding 'Setting up of Kisan Seva Kendras'.

State/UT-wise number of Kisan Seva Kendras as on 01-10-2016

S.NO.	State / UT	NOS.
1	Haryana	405
2	Himachal Pradesh	43
3	Jammu & Kashmir	57
4	Punjab	448
5	Rajasthan	460
6	Uttar Pradesh	997
7	Uttrakhand	31
8	Chandigarh	0
9	Delhi	0
10	Arunachal Pradesh	1
11	Assam	94
12	Bihar	542
13	Jharkhand	136
14	Manipur	21
15	Meghalaya	12
16	Mizoram	3
17	Nagaland	5
18	Orissa	289
19	Sikkim	4
20	Tripura	9
21	West Bengal	313
22	Goa	2
23	Gujarat	166
24	Madhya Pradesh	445
25	Chattisgarh	160
26	Maharashtra	362
27	Dadra & Nagar Haveli	3
28	Daman & Diu	1
29	Andhra Pradesh	367
30	Karnataka	482
31	Kerala	233

32	Tamil Nadu	501
33	Telangana	200
34	Lakshdweep	0
35	Pondicherry	19
	TOTAL	6811